Taking over of the DMS by a cooperative society

- * 175 SHRI HARVENDRA SINGH HANSPAL: Will the Minister of AGRI-CULTURE be pleased to state:
- (a) whether the Sarkaria Committee report on the reorganisation of Delhi setup, has recommended the take-over of the Delhi Milk Scheme by a cooperative society under the Delhi Co-operative Society's Act, 1972;
- (b) whether Government have since taken or propose to take any final decision to hand over the DMS to any cooperative society;
- (c) if so, the details of the recommendations made in this regard; and
- (d) to what extent the consumers would be benefited as a result thereof?

THE DEPUTY PRIME MINISTER AND THE MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) Yes, Sir.

(b) to (d) The matter is under consideration.

Recruitment of Bhopal Gas Victims in the establishments of the Railways

*176. SHRI MURLIDHAR CHAN-DRAKANT BHANDARE: DR. RATNAKAR PANDEY:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it has been decided to extend cerain priority for the recruitment of Bhopal Gas Victims in the various establishments of the Railways particularly in the Bhopal Railway Workshop;
- (b) if so, what specific concessions have been extended for recruitment of Bhopal gas victims; and
- (c) the number of such victims who have been employed[re-employed in the railway establishments under the special concessions scheme?

THE MTNTSTER OF RAILWAYS (SHRT GEORGE FERNANDPSy. (a) and (b) The following concessions have

been extended as a one time measure by the Ministry of Railways to the Bhopal Gas Victims in the matter of considering them for employment in the Coach Repair Workshop at Bhopal:

- (i) Persons who have been affected by the Bhopal Gas tragedy of 1984 (i. e. gas affected persons) will be given preferential consideration, if they are otherwise eligible and suitable, for the recruitment in the Bhopal Coach Repair Workshop upto 50 per cent of the posts (in the initial recruitment categpries) sanctioned for the workshop. (Initially in September, 1988 this was fixed as upto 33-1|3 per cent of the posts. This was raised to 50 per cent as a special concession in February, 1989). The identification of the persons eligible for such consideration wil] be done jointly by the Railway Administration and the State Government of Madhya Pradesh.
- (ii) Such of the gas affected persons as have already completed the ITI courses or Act Apprentice course in the concerned trade will also be given due consideration against the aforesaid 50 per cent limit.
- (iii) In the case of gas affected persons who had undergone the condensed course organised by the Madhya Pradesh Government if they are considered suitable, they will be selected provisionally and the balance period of training will be arranged by the Madhya Pradesh Government at their cost. Only such of them as finally get ITI certificate will be placed on the panel of selected candidates.
- (iv) Limited relaxation in medical standards has been permitted.
- (v) Relaxation in upper age limit upto 30 years of age *has* been permitted in the open market recruitment in Group C&D posts.